

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Petition No.216/MP/2016

Date: 28.6.2017

To,

Shri T.A.N. Reddy, Vice-President,
M/s Bhopal Dhule Transmission Company Limited,
F-1, 1st Floor, The Mira Corporate Suites 1 & 2 Ishwar Nagar,
Okhla Crossing, Mathura Road,
New Delhi- 110065

Subject: Petition under Section 63 and 79 (1) (f) read with Section 79 (1) (c) of the Electricity Act, 2003 seeking compensatory and declaratory relief under the Transmission Services Agreement dated 7.12.2010 on account of 'Change in Law' and 'Force Majeure ' events.

With reference to your letter dated 19.6.2017 on the subject mentioned above, you are directed to furnish the Board proposals and approval through hard copies and through CD as well, on or before 12.7.2017.

Your's faithfully
Sd/-
(Rajendra Kumar Tewari)
Bench Officer

Copy to: Trilegal, 311 B, DLF South Court Saket, New Delhi- 110017.